

Electricity Authority has also been constituted on 27th September, 1991 to assess the extent of damage to the works due to flooding of the tunnel and the cost of restoration works thereof. The team visited the project site from 18th to 20th November, 1991. The removal of debris and restoration works have already commenced.

[*English*]

Allotment of LPG Agencies in Kerala

3551. SHRI P.C. THOMAS: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the norms for allotment of LPG agency at any station;

(b) whether the Government have any plan to allot more LPG agencies in Kerala particularly in Kottayam and Ernakulam districts; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHAN KUMAR): (a) to (c). As per the present policy new LPG agencies are opened in a phased manner depending upon economic viability and product availability, in places having a population of 20,000 and above (as per 1981 census).

Setting of of Mini Refinery in Krishna Godavari Basin

3552. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government propose to set up a mini refinery i.e. a crude distillation

unit in Krishna Godavari basin for processing the crude oil produced in this basin.

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHAN KUMAR): (a) to (c). Crude Oil production in the Krishna Godavari Basin was 0.0123 million tonnes in the year 1990-91 and is expected to be about 0.022 million tonnes in the year 1991-92. At these levels of production, a crude distillation unit in the Krishna-Godavari basin would not be viable.

Tungabhadra Board

3553. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government of Karnataka has sent by proposal to Union Government for the abolition of the Tungabhadra Board;

(b) if so, the reaction of the Union Government thereto;

(c) whether the Government of Andhra Pradesh has objected to the said proposal; and

(d) the steps taken to ensure the distribution of Tungabhadra water between Karnataka and Andhra Pradesh as per the previous agreements?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) Yes, Sir. A proposal for abolition of Tungabhadra Board was received from the Government of Karnataka in 1985.

(b) In view of the specific provisions contained in the Award of the Krishna Water Disputes Tribunal, the proposal has not been agreed to.

(c) Yes, Sir. The Government of Andhra Pradesh sent a detailed note in April, 1989 conveying their objections to the abolition of Tungabhadra Board.

(d) Utilisation of water during the year is reviewed by the Tungabhadra Board in its meetings and also in the joint meetings of the officers of both the States. The officers and staff of the Tungabhadra Board also conduct occasional checks on the releases at the head works and the canals.

[*Translation*]

Irrigation Projects in Maharashtra and Madhya Pradesh

3554. SHRI VILASRAO NAGNATHRAO GUNDEWAR: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of irrigation projects in Maharashtra and Madhya Pradesh which have been cleared by the Union Government during the last three years;

(b) the details of the on-going irrigation projects in Maharashtra;

(c) since when the construction work on these projects is going on; and

(d) the time by which these are likely to be completed?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) Only one project namely Narmada (India) Sagar Project of Madhya Pradesh estimated to cost Rs. 1993.67 crores and envisaging annual irrigation of 169000 hectares of Madhya Pradesh was given investment clearance.

(b) to (d). A statement giving details of on-going major and medium irrigation projects in Maharashtra is enclosed.